

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 09.10.2018

NOTICE

Take Notice that the following matter listed on 10.10.2018 in the Court of Chairperson will not be taken up due to non-availability of the Bench. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition Appeal (AT) No. 07 of 2018	The Board of Control For Cricket In India Vs. CCI & Anr.	Ruchi Verma	Samar Bansal (R-CCI)

Samar Bansal
9/10/18

By Order
9.10.18
Joint Registrar

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